

M.P.No.1717/2009

In  
O.A.No.70/2001

Dated:- 04.11.2009

Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Dr. A.K. Mishra, Member (A)

Shri Pankaj Awasthi holding brief for Shri A.K. Chaturvedi, counsel for applicant (Respondent No.1) i.e. Union of India.

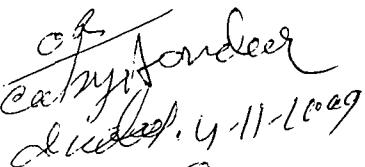
This M.P.No.1717/2009 has been moved on 18.08.2009 by U.O.I. with a prayer to grant further 4 months time to comply the order passed by Tribunal in O.A.No.70/2001. Since 2 months time has already been expired, therefore for the reasons stated in the application further 2 months time is hereby granted to comply with the order passed by this Tribunal dt.05.09.2008.

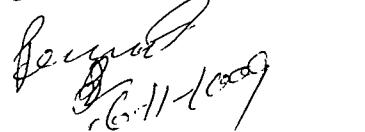
M.P.No.1717/2009 is disposed of accordingly

  
(Dr. A.K. Mishra)  
Member (A)

  
(Ms. Sadhna Srivastava)  
Member (J)

Amit/-

  
C. B. J. A. M.  
4.11.2009

  
R. S. M.  
4.11.2009